

CCA 228/02
OA No. 317/01

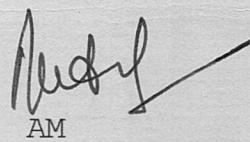
02.03.2006

Hon'ble Mr. K.B.S. Rajan, JM
Hon'ble Mr. A.K. Singh, AM

For Applicant: Sri T.S. Pandey

For Respondents: Sri K.P. Singh (absent)

It has been submitted by the applicant's counsel that the order to be complied with now stands stayed by the Hon. High Court vide order-dated 7.4.2003 in WP no. 15035/03. As such the CCA are dropped and notices are discharged with liberty to the applicant to revive the same if necessary at the appropriate time.


AM


JM

/pc/